

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM & NATURAL GAS

RAJYA SABHA
UNSTARRED QUESTION NO. 2535
TO BE ANSWERED ON 08.08.2022

Availability of CNG

2535 # **Shri Vinay Dinu Tendulkar:**

Will the Minister of **PETROLEUM AND NATURAL GAS** be pleased to state:

- (a) the number of metropolitan and medium cities of the country having the availability of CNG which is an alternative fuel for vehicles; and
- (b) whether any research work is being carried out in Government or private sector for exploring alternative fuel other than CNG such as pure hydrogen, to run the vehicles, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS

(SHRI RAMESWAR TELI)

(a): CNG stations have been set up across the country. State/UT-wise details of Geographical Areas (GAs) where CNG stations are situated are at Annexure.

(b): Government has announced a National Hydrogen Mission (NHM) in 2021, which *inter alia* includes development of Hydrogen as a fuel for transportation. Various Research and Development (R&D) activities on Hydrogen are undertaken by Oil and Gas PSUs (OGPSUs). Further, OGPSUs have formed a Hydrogen Corpus Fund to fund R&D on various facts of Hydrogen including its application as an automotive fuel. Few R&D projects have also been undertaken by OGPSUs use green hydrogen for fuel cell based mobility.

Government has supported projects involving Research, Development & Technology Demonstration. Some of these projects are Hydrogen fuel based two wheelers, developed and demonstrated by Banaras Hindu University whereas Hydrogen fuel based three wheelers have been developed and demonstrated by Banaras Hindu University, IIT Delhi and Mahindra & Mahindra. Indian Oil Corporation Limited (IOCL) patented Hydrogen Spiked Compressed Natural Gas (H-CNG) technology has been demonstrated at Rajghat Bus depot on 50 BS-IV compliant commercial CNG buses as part of joint study with M/s Indraprastha Gas Limited.

Government has also promoted setting up of LNG stations on National Highways, golden quadrilaterals, etc. for promotion of LNG in long distance transportation.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 2535 TO BE ANSWERED ON 08.8.2022 REGARDING AVAILABILITY OF CNG.

Details of GAs in the country where CNG station are situated

Sl. No.	State	Geographical Areas under CGD Networks
1.	Andhra Pradesh	Kakinada, East Godavari District (excluding area already authorized), West Godavari District, Krishna District (excluding area already authorized), Srikakulam, Visakhapatnam and Vizianagaram Districts, Vijayawada, Anantapur and YSR (Kadapa) Districts, Sri PottiSriramulu Nellore District
2.	Andhra Pradesh Karnataka & Tamil Nadu	Chittoor, Kolar and Vellore Districts
3.	Assam	Uppar Assam,
4.	Bihar	Aurangabad, Kaimur and Rahtas Districts, Begusarai District, Gaya and Nalanda Districts, Patna District, Arwal, Jehanabad, Bhojpur and Buxar Districts, Muzaffarpur, Vaishali, Saran Samastipur Districts
5.	Chandigarh (UT), Haryana, Punjab and Himachal Pradesh	Chandigarh
6.	Dadra and Nagar Haveli (UT)	UT of Dadra and Nagar Haveli
7.	Daman and Diu (UT)	UT of Daman
8.	Daman and Diu and Gujarat	Diu and GirSomnathDistricts
9.	Goa	North Goa District, South Goa District
10.	Gujarat	Bhavnagar, Jamnagar, Kutch (West), Amreli District, Patan District, DahejVagraTaluka, Dahod District, Banaskantha District, Anand District (excluding area already authorized), Panchmahal District, Ahmedabad District (excluding area already authorized), Surendranagar District (excluding area already authorized) and Morbi District (excluding area already authorized), Barwala and RanpurTalukas, Navsari District (excluding area already authorized), Surat District (excluding area already authorized), Junagadh District, Kheda District (excluding area already authorized) Mahisagar District, Narmada (Rajpipla) District, Porbandar District, Surat, Bharuch, Ankleshwar, Nadiad, Navsari, Rajkot, Surendranagar, Ahmedabad City and Daskroi Area, Hazira, Valsad, Anand area including Kanjari and Vadtal Villages (in Kheda District), Gandhinagar, Mehsana, Sabarkantha, Vadodra
11.	Haryana	Sonipat, Panipat District, Yamunanagar District, Rewari District, Rohtak District, Karnal District, Ambala and Kurukshetra Districts, Bhiwani, CharkhiDadri and Mehendragarh Districts, Hisar District, Jhajjar District SonipatDisrtict (excluding area already authorized) and Jind District, Nuh and Palwal District, Kaithal District. Faridabad, Guragram District
12.	Haryana and Himachal Pradesh	Panchkula District(excluding area already authorized), Sirmaur, Shimla and Solan (excluding area already authorized) District

13.	Haryana and Punjab	Sirsa, Fatehabad and Mansa (Punjab) Districts
14.	Himachal Pradesh	Bilaspur, Hamirpur and Una District,
15.	Jharkhand	East Singhbhum District, Ranchi District, Bokaro, Hazaribagh, Ramgarh, Giridih, Dhanbad, Chatra & Palamu, Saraikela, Kharsawa, West Singhbhum.
16.	Karnataka	Bengaluru Rural and Urban Districts, Tumkur District, Dharwad District, Belgaum District, Chitradurga and Davanagere Districts, Udupi District, Ballari And Gadag Districts, Bidar District, Dakshina Kannada District, Ramanagara District, Bagalkot, Koppal and Raichur Districts, Chikkamagaluru, Hassan and Kodagu Districts, Kalaburagi and Vijayapura Districts, Mysuru, Mandya and Chamarajanagar Districts, Uttara Kannada, Haveri and Shivamogga Districts,
17.	Kerala	Ernakulam District, Kozhikode and Wayanad Districts, Malappuram District, Palakkad and Thrissur Districts, Alapuzha, Kollam and Thiruvananthapuram Districts.
18.	Kerala and Puducherry	Kannur, Kasaragod and Mahe Districts
19.	Madhya Pradesh	Dewas, Dhar District, Bhopal and Rajgarh Districts, Guna District, Rewa District, Satna and Shahdol Districts, Indore (including Ujjain City), Gwalior, Ashoknagar District, Gwalior (excluding area already authorized) District and Sheopur District, Morena District, Raisen, Shajapur and Sehore Districts, Shivpuri District, Sidhi and Singrauli Districts, Ujjain (excluding area already authorized), Dewas (excluding area already authorized),
20.	Madhya Pradesh and Chhattisgarh	Anuppur, Bilaspur and Korba Districts
21.	Madhya Pradesh and Rajasthan	Jhabua, Banswara, Ratlam and Dungarpur Districts,
22.	Madhya Pradesh and Uttar Pradesh	Jhansi (excluding area already authorized), Bhind, Jalaun, Lalitpur and Datia Districts
23.	Maharashtra	Palghar District and Thane Rural, Raigarh District (excluding area already authorized), Pune District (excluding area already authorized), Ratnagiri District, Solapur District, Kolhapur District, Ahmednagar and Aurangabad Districts, Latur and Osmanabad Districts, Sangli and Satara Districts, Sindhudurg District, Mumbai and Greater Mumbai, Pune City Including Pimpri-Chinchwad and Adjoining Contiguous areas Hinjewadi, Chakan, Talegaon, Thane urban and adjoining Municipalities,
24.	Maharashtra and Gujarat	Valsad (EAAA), Dhule and Nashik Districts
25.	NCT of Delhi	National Capital Territory of Delhi (UT)
26.	Odisha	Sundargarh and Jharsuguda Districts, Balasore, Bhadrak and Mayurbhanj Districts, Ganjam, Nayagarh and Puri Districts, Khordha District, Cuttack District,
27.	Puducherry and Tamil Nadu	Karaikal and Nagapattinam Districts
28.	Punjab	Jalandhar, Ludhiana, Amritsar District, Bhatinda District, Rupnagar District, Fatehgarh Sahib District, SAS Nagar District (excluding area already authorized), Patiala and Sangrur Districts, Ludhiana District (excluding area already authorized), Barnala and Moga Districts, Jalandhar District (excluding area already authorized), Kapurthala and SBS

		Nagar Districts, Ferozepur, Faridkot and Sri Muktsar Sahib Districts, Hoshiarpur and Gurdaspur Districts,
29.	Rajasthan	Kota, Barmer, Jaisalmer and Jodhpur Districts, Alwar (other than Bhiwadi) and Jaipur District, Kota District (excluding area already authorised), Baran&Chittorgarh (Only RawatbhataTaluka) district, Bhilwara and Bundi Districts, Chittorgarh (other than RawatbhataTaluka) and Udaipur Districts, Dholpur District, Bhiwadi (in Alwar District), Ajmer, Pali and Rajsamand Districts, Jalore and Sirohi Districts,
30.	Tamil Nadu	Kanchipuram District, Chennai and Tiruvallur Districts, Coimbatore District, Cuddalore, Nagapattinam and Tiruvarur Districts, Ramanathapuram District, Salem District, Tiruppur District,
31.	Telangana	Bhadrachalam and Khammam Districts, Jagtial, Peddapalli, Karimnagar and RajannaSircilla Districts, Jangaon, Jayashankar, Bhupalpally, Mahabubabad, Warangal Urban & Warangal Rural Districts, Medak, Siddipet and Sangareddy Districts, Medchal-Malkajgiri, Ranga Reddy and Vikarabad Districts, NalgondaSuryapet and YadadriBhuvanagiri Districts, Hyderabad,
32.	Tripura	Gomati District, West Tripura (excluding area already authorized) District, Agartala,
33.	Uttar Pradesh	Mathura, Meerut, Allahabad, Jhansi, Saharanpur District, Bulandshahr (part) District, Bagpat District, Bulandshahr District (excluding area already authorized), Aligarh and Hathras Districts, Allahabad District (excluding area already authorized), Bhadohi and Kaushambi Districts, Amethi, Pratapgarh and Raebareli Districts, Auraiya, Kanpur Dehat and Etawah Districts, Faizabad and Sultanpur Districts, Gorakhpur, Santkabir Nagar and Kushinagar Districts, Meerut District(excluding area already authorized), Muzaffarnagar and Shamli Districts, Moradabad (excluding area already authorized) District, Unnao (excluding area already authorized) District, Varanasi District, Khurja, Moradabad, Bareilly, Kanpur Agra, Lucknow, Ghaziabad and Hapur Districts, Azamgarh, Mau and Ballia Districts, Bareilly (excluding area already authorized) District, Pilibhit and Rampur Districts, Basti and Ambedkar Districts, Farrukhabad, Etah and Hardoi Districts, Gonda and Barabanki Districts, Jaunpur and Ghazipur Districts, Kanpur (excluding area already authorized) District, Fatehpur and Hamirpur Districts, Mainpuri and Kannauj Districts, Mirzapur, Chandauli and Sonbhadra Districts Shahjahanpur and Badaun Districts, GautamBudh Nagar District,
34.	Uttar Pradesh and Rajasthan	Firozabad (Taj Trapezium Zone)
35.	Uttar Pradesh and Uttarakhand	Bijnor and Nainital Districts
36.	Uttarakhand	Dehradun District, Udham Singh Nagar District, Haridwar District,
37.	West Bengal	Burdwan District, Kolkata Municipal Corporation and Parts of Adjoining Districts, Howrah (excluding area already authorized) District and Hoogly (excluding area already authorized) District, Nadia (excluding area already authorized) District and North 24 Parganas (excluding area already authorized) District, South 24 Parganas (excluding area already authorized) District.

Source: PNGRB